SHRI ANIL K. CHANDA: Yes, Sir, very considerably. During the period of 2 years and 4J months the Factory was run by Messrs. Basakha Singh Wallenborg, the total production was Rs. 37 lakhs. During the first 11\$ months that the Factory came into Government hands, the production was Rs. 29-8 lakhs; and during last year, that is, from 1st August 1956 to 31st July, 1957, the production has been Rs. 38-22 lakhs.

SHRI V. PRASAD RAO: May I know whether the production is 'scandals and scandalous materials?

Mr. CHAIRMAN: This gentleman is raising some unnecessary and irrelevant question.

SHRI JASPAT ROY KAPOOR: May I know, since the Factory has come to the new management, whether it has been running at a profit?

SHRI ANIL K. CHANDA: During last year the net profit was in the -neighbourhood of Rs. 39.000.

CAMPS FOR DISPLACED PERSONS FROM EAST PAKISTAN

- ♦127. SHRI M. P. BHARGAVA: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:
- (a) the number of camps being run for displaced persons from East Pakistan as on the 1st April, 1958; and
- (b) the number of displaced persons in these camps on the same -date?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) 159.

(b) 2,38,429.

SHRI M. P. BHARGAVA: May I know, Sir, how long it is proposed to continue running these camps?

SHRI MEHR CHAND KHANNA: It is a very difficult question to answer. These camps can be divided into two

parts, within the State of West Bengal and outside. Regarding those camps which we have outside West Bengal, I am hoping that the bulk of the problem will be resolved during this year. As regards West Bengal, the number is very large and we are trying to do our best to tackle the problem.

Dr. A. N. BOSE: What steps, if any, are being taken for the resettlement of these camp refugees?

SHRI MEHR CHAND KHANNA: Again, Sir, I would refer the hon. Member to my Annual Report. It is a very big question to answer in the shape of supplementaries.

DR. A. N. BOSE: Is the hon. Minister aware of the statement given by the Chief Minister of West Bengal a few days ago that the displaced persons will not be sent to Dandakar-anya without their consent? Now, the hon. Minister refers to the report where it is stated that these refugees are going to be settled in Dandakar-anya. What is the latest attitude of the Government in this respect in view of the assurance given by the Chief Minister of West Bengal?

SHRI MEHR CHAND KHANNA: I do not remember having seen any statement of the nature referred to by the hon. Member,

Dr. A. N. BOSE: It was published in all the papers.

SHRI MEHR CHAND KHANNA: I do read papers very regularly. The hon. Member is referring to the Dandakaranya scheme in regard to which the Chief Minister of West Bengal is alleged to have made a statement that nobody would be sent there. I still hold and maintain that I have not seen a statement of that type.

MR. CHAIRMAN: He will not be sent without his consent outside—he says.

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DR. A. N. BOSE: That was the content of the letter sent by the Chief Minister, West Bengal, to the leaders of the movement which was started by the displaced persons as a protest against their being sent to Dandakaranya.

SHRI MEHR CHAND KHANNA: One statement is' alleged to be about Dandakaranya; the other is a statement alleged to have been made by the Chief Minister of West Bengal that no displaced person from West Bengal will be sent outside West Bengal by force. The policy of the Government has been not to send anybody anywhere by using force.

DR. A. N. BOSE: That brings me to my question, then, what is the policy of the Government with respect to resettlement of these persons who express their unwillingness to go outside the State of West Bengal?

SHRI MEHR CHAND KHANNA: My policy is this that if an undue interest is not taken by certain interested parties in the rehabilitation of displaced persons, I am hoping that a substantial number of them would be willing to go outside West Bengal.

DR. R. B. GOUR: Is it the policy of the hon. Minister to harass these people so much that they desire to go out?

(No reply.)

MR. CHAIRMAN: That will do. Next question.

1 DACOITS OPERATING ON INDO-WEST PAKISTAN BORDER

*128. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the press reports that a large number of cases of dacoity inside the Indian territory on the' West-Pakistan border are committed by gangs of dacoits who have their abode in Pakistan;

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- (b) how many such cases were brought to the Government's notice . during the last year; and
- (c) what effective steps are being taken by Government to reduce the menace and afford security to the people residing in the border areas?

THE DEPUTY MINISTER OF 'EXTERNAL AFFAIRS (SHRIMALC LAKSHMI MENON): (a) and (b). The Government of India are aware that from time to time dacoities are committed in the border areas of Rajasthan by gangs of dacoits taking shelter in Pakistan. Their number in the recent past has not been very large. During 1957 there were only nine important cases of raids by such dacoit gangs.

(c) The Rajasthan Government is taking necessary measures but the terrain along the border is difficult, and it is not an easy task to eliminate border dacoities completely. Also, ■protests have been lodged with the Government of Pakistan to apprehend the culprits.

SHRI MAHESWAR NAIK: Is not an impression gaining ground in the country that all these dacoits have been harboured deliberately on the other side of India?

SHRIMATI LAKSHMI MENON: It is already stated in my answer that they are harboured - by Pakistani people and our attempts to apprehend them through the Pakistan Government have not been successful.

SHRI MAHESWAR NAIK: May I know, Sir, whether the Pakistan authorities are refusing tc; co-operate with the Government of India?

SHRIMATI LAKSHMI MENON: He . is repeating the same question.

SHRI V. C. KESAVA RAO: May I know whether it is a fact that the Pakistan Government is supplying arms- and ammunition to the dacoits?